ASSAM ACT XXV OF 1951

*THE ASSAM APPROPRIATION (No.3) ACT, 1951

[Published in the "Assam Gazette", dated 10th October 1951]

Am

Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March 1952.

Be is enacted by the Assam Legislative Assembly as follows:-

- 1. Short title.—This Act may be called the Assam Appropriation (No.3) Act, 1951.
- 2. Issue of Rs.1,41,77,290 out of the Consolidated Fund of the State of Assam for the year 1951-52.—From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of one crore, forty-one lakhs, seventy-seven thousand, two hundred and ninety towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1952, in respect of the services specified in column (2) of the Schedule.

3. Appropriation.—The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the

year ending on the thirty-first day of March, 1952.

^{*}For statement of objects and reasons see "Assam Gazette, Extraordinary", dated August 31, 1951, page 121.

SCHEDULE

		Sums not exceeding		
Grant No.	(Services and purposes) Major Heads	Voted by the Assembly	Charged on the Con- solidated Fund	Total
(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
1	Charges on account of Taxes on income other than Corporation Tax.	22,574		22,574
2	Charges on account of Land Revenue	1,500	•••	1,500
5	Charges on account of Forests	2,93,019		2,93,019
9 *	Charges on account of Navigation, Embankment and Drainage Works.	7,26,000	8 0 1 1 8 U 0	7,26,000
10	Charges on account of General Administra-	3,60,835	audi par	3,60,835
11	Charges on account of Administration of Justice	24,800	6,000	30,800
13	Charges on account of Police	10,91,886	••	10,91,886
15	Charges on account of Scientific Department	800		800
16	Charges on account of Education	2,50,724		2,50,724
17	Charges on account of Medical	5,042	'	5,042
18	Charges on account of Public Health	2,96,907		2,96,907
19	Charges on account of Agriculture	73,041		73,041
21A.II	-Charges on account of Rural Development	13,34,728		13,34,728
24	Charges on account of Civil Works	19,73,500		19,73,50
27	Charges on account of Famine Relief	28,535		28,535
30	Charges on account of Miscellaneous Charges	8,65,388		8,65,388
30A.	Capital Outlay on Road Transport Scheme financed from Ordinary Revenues.	35,945		35,945
31	Charges on account of Extraordinary Charges	1,000		1,000
33B.	Charges on account of Preparation Payments	13,268		13,268
35A.	Charges on Capital Account of other Provincial Works outside the Revenue account.	3,51,698		3,51,698
37	Charges on account of Capital Outlay on Schemes of State Trading.	100		100
38	Charges on account of Loans and Advances	64,20,000	••	64,20,000

Grand Total

A.G.P. (Leg.) No.7(a)/52-1000-5-11-1957.

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